

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

(33)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29-09-2020 AT 12.00 PM THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER, (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER, (TECHNICAL)

APPLICATION NUMBER : MA/358/2019
PETITION NUMBER : CP/114/IB/2018
NAME OF THE PETITIONER : M.MURUGAN RP (VELOHAR INFRA PVT LTD)
NAME OF THE RESPONDENTS : VIJAYALAKSHMI & OTHERS
UNDER SECTION : SEC 66 OF IBC 2016

ORDER

Ld. Counsel Mr. S. Sathiyarayanan for the Applicant is present.

However, name of the Respondents' counsel have not been correctly typed in the Cause List and they have not appeared before this Bench today.

The Registry is hereby directed to type the name of each Counsel of the Respondents in the Cause List.

List the matter on 06.11.2020 for hearing.

-sd-

[S. VIJAYARAGHAVAN]
Member (Technical)

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[R. SUCHARITHA]
Member (Judicial)

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